

### Acquiring of Agricultural Land for Narora Atomic Power Station

4063. SHRI MOHAN LAL PIPIL: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) the total number of agriculturists whose agricultural land has been acquired or is proposed to be acquired for the setting up of an Atomic Power Station at Narora in District Bulandshahr, Uttar Pradesh, and the manner in which these land owners have been compensated/rehabilitated; and

(b) the total number of landless labourers depending upon the agriculture on the land acquired for the setting up of the said Station and the manner in which the landless labourers have been compensated/rehabilitated?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). Land belonging to about 400 agriculturists has been acquired for the Narora Atomic Power Project. Compensation for the land acquired has been paid. The rehabilitation of the affected agriculturists is the responsibility of the State Government. The number of landless labourers depending upon agriculture on the land acquired for the project is a varying figure of which precise estimates cannot be made. However, the Project authorities have assisted by providing employment to more than 250 persons, from the local area, a majority of whom are agriculturists and landless labourers affected by land acquisition.

### Taking over of Metro Theatres at Calcutta and Bombay

4064. SHRI CHITTA BASU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the proposal of taking over the Metro Theatres of Calcutta and Bombay is under the active consideration of the Government;

(b) if so, whether any decision has since been taken thereon; and

(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). In the context of securing adequate outlets for films financed/sponsored by Film Finance Corporation, a proposal that the Metro Theatres at Bombay and Calcutta may be acquired is also being examined. In view of the administrative, financial and legal aspects arising out of this, it will take sometime before Government comes to any definite decision.

### Setting up of Regional office of electronics Commissioner in Calcutta

4065. SHRI CHITTA BASU: Will the Minister of ELECTRONICS be pleased to state:

(a) whether Government contemplate to set up a regional office of Electronics Commissioner in Calcutta for the benefit of Eastern and North Eastern regions; and

(b) if not, the reasons thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Information, Planning and Analysis Group of the Electronics Commission has a regional office in Calcutta which has been in operation since 1974.

(b) Does not arise.

### Restructuring of Electronics Commission

4066. SHRI CHITTA BASU: Will the Minister of ELECTRONICS be pleased to state:

(a) whether Government contemplate to restructure the Electronics Commission with adequate representation from all States; and

(b) if not, the reasons thereof?